

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 185 of 2011 & IA No. 278 of 2011

Dated: 30th April, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

Gujarat Urja Vikas Nigam Limited **Appellant (s)**

Versus

**Gujarat Electricity Regulatory Commission
& Anr.** **Respondent (s)**

Counsel for the Appellant (s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri and
Mr. P.J. Jari, EE, GUVNL

Counsel for the Respondent(s): Mr. Amit Kapur
Ms. Poonam Verma
Mr. M. Deliwala

ORDER

Heard learned advocate Mr. Amit Kapur for some
time. Post the matter for further hearing on **7th May, 2012.**

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

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